गृह मंत्री (श्री लाल कृष्ण आडवाणी): (क) से (घ) कच्छ के लिये एक विकास बाड गठित करने संबंधी एक प्रस्ताव गुजरात सराकर से प्राप्त हुआ है और मामले पर सक्रिय रूप से विचार किया जा रहा है।

Security and dignity of life to the mentally impaired

1917. SHRIMATI VEENA VERMA: SHRI AKHILESH DAS: SHRI RAJUBHAI A. PARMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the National Human Rights Commission has largely failed in its main objectives including securing security and dignity of life to the handicapped, especially the mentally handicapped or impaired;
- (b) whether the five member NHRC had shrivelled from five member to a two member body in September, 1998, if so, what steps have since been taken to augment its strength; and
- (c) the main recommendations for reforms, judicial including those regarding judicial custody, providing support to those mentally impaired who but for social support stand on their feet and live a life dignity and without or with little response from Government?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI): (a) No, Sir. The National Human Rights Commission has been constituted with the objective of better protection of human rights. The functions to be performed by the Commission. intpralta. jnclude enquiry into complaints of violation of human rights, visit to jails or other institutions where personr. are detained *tot* treatment, reformation or protection; to review the safeguards provided by

the Constitution or any law for. the protection of human rights; review the factors that inhibit the enjoyment of human rights; spread human rights literacy among various sections of the society and to encourage the efforts of Non-Governmental Organisations and institutions working in the field of human rights. The Commission has always encouraged the NGOs' who work in the field of securing security and dignity of life to the handicapped, including the mentally handicapped or impaired, by supporting the activities of these NGOs and providing them with financial assistance.

- (b) No, Sir. Two Members of the Commission resigned on 24th January, 1997 to join as Governors of the Stae of Kerala and Tamilnadu Thus, in September, 1998 the Commission had two Members other than the Chairperson. However, as on date, all the vacant posts of Members in the Commission have been filled.
- (c) The recommendations of the NHRC are contained in its four Annual Reports for the years 1993-94. 1994-95, 1995-96 and 1996-97 'which were laid on the Table of Rajya Sabha alongwith action taken 'report on 26 8.94. 268.95, 119 96 and 10.6.98 respectively.

मंत्रियों और उनके निजी कर्मचारियों द्वारा यात्राओं पर खर्च राशि

1918. श्री मुनव्वर हसन:

क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

- (क) पिछले छः महीनों के दौरान विभिन्न संदियों तथा उनके निजी कर्मचारियों द्वारा यात्राओं पर कितनी-कितनी राशि खर्च की गई है:
- (ख) मंत्रियों की गई यात्राओं में अधिकारियों और व्यक्तिगत यात्राओं कितनी-कितनी थी;

[16 DEC 1998]

- (ग) क्या सरकार फिजूल खर्च को रोकने के लिये विभागों को कोई दिशा-निर्देश जारी करेगी,
 - यदि हां, तो तत्संबंधी ब्यौरा क्या है?

गृह मंत्री (श्री लालकृष्ण आडवाणी) : (क) और (ख) उपलब्ध सूचना के अनुसार वर्ष 1998-99 (अक्तूबर, 1998 तक) के दौरान मंत्रियों के सरकारी दौरों पर किया गया व्यय निम्न प्रकार है:-घरेलू यात्रा 2,30,54,495/-रू० विदेश 5,26,62,350/- रू० मंत्रियों के सरकारी दौरो पर उनके साथ जाने वाले स्टाफ पर व्यय का ब्यौरा केन्द्रीय रूप से नहीं रखा जाता है। मंत्रियों के निजी दौरों पर ह्ये व्यय की सूचना भी नहीं रखी जाती है।

(ग) और (घ) मंत्रियों द्वारा, देश के अंदर, उनकी सरकारी हैसियत में विभिन्न प्रयोजनों हेत् दौरे किये जाते है, जैसे कि राज्य सरकारों के प्रतिनिधियों के साथ बैठकें, जन सभाओं को संबोधित करना, विभिन्न समारोहों, में भाग लेना, इत्यादि तथा कार्य के स्वरूप और आकस्मिता के आधार पर आने कर्तव्यों का निर्वहन करना जहां तक विदेशी यात्राओं का संबंध है, मंत्रियों को यह सलाह दी जाती है कि वे विदेश यात्रा केवल तभी करें जब वह उनके विभागों से संबंधित कार्यों के निर्वहन के लिये अनिवार्य हो। मौजूद दिशा निर्देशों के अनुसार दौरे के प्रयोजन को न्यायोचित ठहराना, दौरे से पहले पर्याप्त रूप से तैयारी का काम करना तथा विदेश मंत्रालय और प्रधानमंत्री की अनमति लेना अपेक्षित है।

Traffic Traps in Delhi

- 1919. SHRI K. M. KHAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Lt. Governor and Police Commissioner of New Delhi were trapped in traffic for several hours on 24th November, 1998;

- (b) whether it is a fact, that heavy traffic trap remaining for 12 hours experienced by Delhities on 24th November, 1998 was notified by Delhi Traffic Police;
- (c) whether such traffic traps lasting for several hours is being experienced by Delhites on certain dates every year;
- (d) whether traffic traps are also being experienced by commuters in South Delhi both in the morning and evening daily;
- (e) if so, the names of areas district-wise where Delhitesies face untold miseries and inconvenience due to traffic trap; and
- (f) the steps proposed by Government to remove traffic traps?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI): (a) No, Sir.

- (b) Delhi Traffic Police had issued a press release advertising motorists and road users to avoid the route of the procession, which was carried by several newspapers in their, morning edition on 24th November, 1998.
- (c) As and when there are religious processions or political rallies/ processions in Delhi in which a large number of people join, the normal flow of traffic is adversely affected. However, Delhi Traffic Police makes suitable arrangements for diversion of traffic so as to reduce inconvenience to the commuters.
- (d) and (e) The volume of traffic being very heavy on Ring Road between AIIMS and Lajpat Nagar crossing in South Delhi, there is a certain amount of congestion at peak hours. The other areas where there is some traffic congestion at peak hours and Chandni Chowk/ TSBT area in North District; Chawri Barar and Jama Masjid area in Central District: Conrausht Place area in New Delhi District Ring Road